

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.25/168/NCLT/AHM/2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2021**

Name of the Company: Ashish Laxmiswarup Srivastava
V/s
DB Shapriya Construction Ltd & Anr

Section: 168 of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Ritesh Shah appeared for Petitioner.

Learned PCS Mr. Kunal Dalal appeared for Respondent.

Matter to appear for further consideration on 03.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 19th day of January, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)